Sl. No.	Schemes	(in lakhs)
4.	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1300.00
5.	Grants-in-Aid to STDCCs for MFP Operations	231.93
6.	Grants under Article 275(1) of the Constitution of India	6104.00
7.	Special Central Assistance to Tribal Sub Plan (SCA to TSP)	4181.36
8.	Eklavya Model Residential Schools	870.24

Non-disbursal of funds for Ashram School in Rajasthan

†1026. SHRI VIJAY GOEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the reasons for non-disbursal of an amount of ₹ 11,160 lakh by the Ministry of Tribal Affairs for the construction of 18 new ashram schools in Rajasthan; and
 - (b) the details of reasons for the non-disbursal of the above amount?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) The proposal for release of ₹ 11160.00 lakh for construction of 18 new Girls Ashram Schools in five (5) districts in the State of Rajasthan was considered in the Ministry of Tribal Affairs during the year 2013-14. Due to limited availability of fund during the Financial Year 2013-14, the proposal was restricted to construction of five (5) new Girls Ashram Schools. But the fund could not be released as the Utilization for amount '₹ 251.94 lakh' out of the released amount '₹ 634.89, for the period 2011-12' was pending. The Utilization Certificate in this regard is still awaited. The fund for these five new Girls Ashram Schools can be released during the Financial Year 2014-15, if the State Government meets the codal requirements in time.

[†]Original notice of the question was received in Hindi.